

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 205 of 2017 (SZ)**

**Applicant(s)**

R. Kandasamy,  
Vasavi College Post,  
Erode  
P

**Vs. Respondent(s)**

The Government of India,  
Rep. by its Secretary, Ministry of  
Environment and Forest, New Delhi,  
and 8 others

**Legal Practitioners for Applicant(s)**

M/s.D.Balachandran, R. Subramaniam,  
S. Saravanan

**Legal practitioners for respondent(s)**

Note of the Registry	Orders of the Tribunal
Order No. 2	<p>Date: 18<sup>th</sup> September, 2017</p> <p>On behalf of the learned counsel appearing for the applicant adjournment is sought for on the ground that the learned counsel appearing for the applicant is not well.</p> <p>List the matter on 21.09.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>